



## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.15/2016 IA.No.484/KB/2017 IA.No.485/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company	Shankar Sharma & OrsVersus-Astha Nursing Home Pvt.Ltd. & Ors.		
Under Section	241/242	· · · · · · · · · · · · · · · · · · ·	-
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1) Nou Restobroto Kon Libra; Adv 2) Nos Swapna Choubey, Adv 3) Nou Sidharther Sharma, Adv Pelitioners 4) Nos Namralér Basu, Adv			
7) Pahka Paban 2) Avik Chan		JR-16817	Ainchardhri 15/2/18.
1. Mr. Dibanath 2. Mr. J-Patnoit	Dey, Adv.	} For Respondent Nos. 1	to 15. De Salv. 15/02/2018

## ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 17 is present.

R-1 to R-4 in CA No.485/2017 has filed reply. R-16 and R-17 has also filed reply. Remaining respondents not turned up and no reply seems to be filed. Ld. Counsel for the applicant in IA No. 485/2017 sought leave to file rejoinder. Leave is granted. He is allowed 2 weeks' time to file rejoinder.

R-1 to R-4 in CA No.484/2017 has filed reply and remaining respondents not filed any reply. Ld. Counsel appearing on behalf of application in I.A. No. 484/2017 sought leave to file reply. Leave is granted. Rejoinder, if any, is to be filed within 2 weeks.

List it on 23/03/2018.

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(Jinan K.R.) Member (J)